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## REGISTRATION FORM

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NAME OF THE INSTITUTE: \_\_\_\_\_

\_\_\_\_\_

E-mail id of ADR / Moot Court Committee: \_\_\_\_\_

\_\_\_\_\_

### 1<sup>st</sup> Advocate / Counsel

Name: \_\_\_\_\_

Course: \_\_\_\_\_ Year: \_\_\_\_\_

Gender: \_\_\_\_\_

Email ID: \_\_\_\_\_

Contact No.: \_\_\_\_\_

Self-Attested  
Photograph

### 2<sup>nd</sup> Advocate / Counsel

Name: \_\_\_\_\_

Course: \_\_\_\_\_ Year: \_\_\_\_\_

Gender: \_\_\_\_\_

Email ID: \_\_\_\_\_

Contact No.: \_\_\_\_\_

Self-Attested  
Photograph

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*The Counsels are Bonafide Students of the Institution.*

*(By Sending this Registration Form, the Participants agree to comply with the Rules & Regulations of the Competition)*

Signature & Seal of the Head of the Institution

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## TRAVEL FORM

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NAME OF THE INSTITUTTE: \_\_\_\_\_

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### 1<sup>st</sup> Advocate / Counsel

1. Date of Arrival: \_\_\_\_\_

2. Mode (Train / Airways / Bus): \_\_\_\_\_

3. (Train / Airways / Bus) Number: \_\_\_\_\_

4. Time of arrival of Train / Airways / Bus: \_\_\_\_\_

5. Other Details (eg. Name of Airline, Bus Service etc.): \_\_\_\_\_

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### 2<sup>nd</sup> Advocate / Counsel

1. Date of Arrival: \_\_\_\_\_

2. Mode (Train / Airways / Bus): \_\_\_\_\_

3. (Train / Airways / Bus) Number: \_\_\_\_\_

4. Time of arrival of Train / Airways / Bus: \_\_\_\_\_

5. Other Details (eg. Name of Airline, Bus Service etc.): \_\_\_\_\_

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*(In case of any change in travel plans, please inform us via email or phone)*

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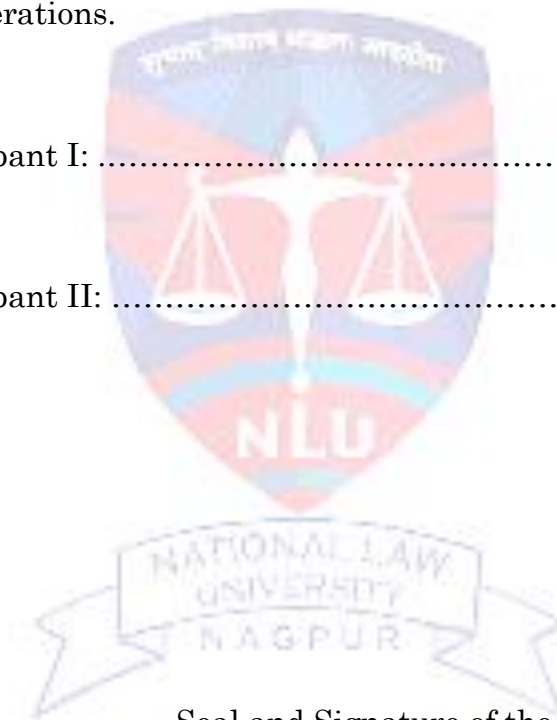
## DECLARATION FORM

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1. We declare that the Institution and its team members participating in the Competition will abide by all the rules of the Competition set out as and notified to us from time to time through the period of the competition.
2. We also declare and confirm that all the information provided in the registration form is true and accurate.
3. In case of any disputes arising during the Competition, the decision of the ADR Society of MNLU Nagpur shall be final and binding and will not be subject to any further deliberations.

Signature of Participant I: .....

Signature of Participant II: .....



Seal and Signature of the Head of the Institution